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BENCH-II

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

CA (CAA) No. 682/KB/2018


Present: Hon'ble Member (J), Shri M.B. Gosavi

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 2ND AUGUST, 2018, 10:30
A.M

Name of the Company	Magma Consumer Finance Pvt. Ltd. & Anr.		
Under Section	230-232		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

Mrs. Manju Bhutera, Advocate }
Mr. N. Gurusamy, FCA }

Applicants


02/08/2018

S.No.06 – CA (CAA) No.682/KB/2018– Magma Consumer Finance Pvt. Ltd. & Anr.

ORDER

Ld. Counsel appeared on behalf of the petitioner.

Perused the records.

Fixed for further consideration on **Wednesday 5th September, 2018.**

Sd

(Madan B. Gosavi)
Member (Judicial)